

MR. DEPUTY CHAIRMAN: The National Commission for Fishermen (Welfare and Support) Bill, 2023. Shri Beedha Masthan Rao Yadav; not present.

The Maternity Benefit for Women in the Unorganised Sector Bill, 2023

MR. DEPUTY CHAIRMAN: Now, the Maternity Benefit for Women in the Unorganised Sector Bill, 2023. Shri K.R. Suresh Reddy.

SHRI K.R. SURESH REDDY (Telangana): Sir, I move for leave to introduce a Bill to provide state-sponsored maternity benefits to women working in the unorganized sector by establishing a National Maternity Benefit Welfare Board, Maternity Benefit Fund etc., and for matters connected therewith and incidental thereto.

The question was put and the motion was adopted.

SHRI K.R. SURESH REDDY: Sir, I introduce the Bill.

The Prevention of Cruelty to Animals (Amendment) Bill, 2023

SHRI SAKET GOKHALE (West Bengal): Sir, I move for leave to introduce a Bill further to amend the Prevention of Cruelty to Animals Act, 1960.

The question was put and the motion was adopted.

SHRI SAKET GOKHALE: Sir, I introduce the Bill.

MR. DEPUTY CHAIRMAN: The National Committee for Protection of Media Persons Bill, 2023. Shri Mohammed Nadimul Haque; not present. The Surrogacy Laws (Amendment) Bill, 2023; Shri Mohammed Nadimul Haque -- not present. The Indian Standard Time (Adoption and Regulation of Dual Time Zones) Bill, 2023; Dr. Amar Patnaik -- not present. The National Emissions Trading System (Reduction and Prevention of Greenhouse Gas Emissions) Bill, 2024; Dr. Amar Patnaik -- not present. The National Carbon Accounting Bill, 2024; Dr. Amar Patnaik -- not present. The Artificial Intelligence (Protection of Rights of Employees) Bill, 2023; Shrimati Mausam Noor -- not present. The Deepfake Prevention and Criminalisation Bill, 2023; Shrimati Mausam Noor -- not present.